

Pradesh alongwith the details of Financial assistance provided during the last three years and till date are given as under:

Sl. No.	Name of the NGO	Name of the Project	Year-wise financial assistance Provided (Rs. in lakhs)			
			1999- 2000	2000- 01	2001- 02	2002- 03 (as on 30.11.02)
Name of the Scheme: Promote Voluntary Action for persons with Disabilities						
1	Ramakrishna Mission Hospital, P.O.: R.K. Mission, Itanagar- 791113, Arunachal Pradesh	Artificial Limb Fitting Centre	6.32	6.32	6.32	3.16
2	Donyi Polo Mission, Itanagar- 791111, Arunachal Pradesh	Speical School for Hearing Handicapped	6.68	0	12.66	0
Name of the Scheme: Assistance to Disabled Persons for Purchase/Fitting of Aids/ Appliances (ADIP)						
3	Ramakrishna Mission Hospital, P.O.: R.K. Mission, Itanagar- 791113, Arunachal Pradesh	ADIP Scheme	0	0	2.25	0
Name of the Scheme: General grant-in-aid Programme for Financial Assistanc In the field of Social Defence						
4.	District Rural Development Agency, West Kameng, Arunachan Pradesh	Construction of community recreation halls	0	0	24.25	0

### **Government-aided Residential Schools for Handicapped**

1918. SHRI S.S. CHANDRAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of Government-aided residential schools for physically and visually handicapped, alongwith total number of beneficiaries, State-wise;

(b) whether any Committee has been setup by Government to monitor the functioning of these schools;

(c) whether there is any proposal with Government for Higher financial

allocation to those schools which are providing rehabilitation to those handicapped; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SATYABRATA MOOKHERJEE):

(a) A statement is enclosed (*See below*).

(b) No, Sir.

(c) No, Sir.

(d) Does not arise.

### **Statement**

*Statement indicating the number of Residential Schools for Physically & Visually Handicapped Schools along with Number of beneficiaries under the Scheme to Promote Voluntary Action for Persons with Disabilities, assisted during the year 2001-02.*

Sl. No.	Name of the State	No. of Residential Schools for Physically & Visually Handicapped	No. of Beneficiaries
1	2	3	4
1.	Andhra Pradesh	18	1148
2.	Arunachal Pradesh	1	70
3.	Assam	4	497
4.	Bihar	11	1457
5.	Chandigarh	0	0
6.	Chattisgarh	0	0
7.	Dadra & Nagar Haveli	1	100
8.	Delhi	8	407
9.	Goa	2	268
10.	Gujarat	5	849
11.	Haryana	2	90
12.	Himachal Pradesh	5	165

1	2	3	4
13.	Jammu & Kashmir	2	90
14.	Jharkhand	2	111
15.	Karnataka	40	4726
16.	Kerala	6	323
17.	Madhya Pradesh	6	289
18.	Maharashtra	10	1031
19.	Manipur	3	210
20.	Meghalaya	2	404
21.	Mizoram	1	50
22.	Nagaland	0	0
23.	Orissa	12	1533
24.	Pondicherry	1	65
25.	Punjab	3	233
26.	Rajasthan	8	897
27.	Sikkim	1	42
28.	Tamil Nadu	17	2244
29.	Tripura	1	72
30.	Uttar Pradesh	19	1488
31.	Uttaranchal	1	65
32.	West Bengal	13	911

### **Displacement of Tribals Due to Large Projects**

1919. SHRI MANOJ BHATTACHARYA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of tribal families displace as a result of construction of large dams and reservoirs are awaiting final rehabilitation;

(b) if so, the details thereof, State-wise;

(c) whether any contingency plan has been drawn up to ensure their proper rehabilitation;